

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**IN THE MATTER OF:**

Subhash Manocha & Ors.  
Vs.

M/s. Columbus Marketing Pvt. Ltd. & Ors.

**CP NO.105(ND)/2016**

.... Petitioners

.... Respondents

**Order under Sections 241/242 & 59 of the Companies Act**

**Order delivered on 22.01.2018**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Sh. S.K. Mohapatra,**  
**Hon'ble Member (T)**

For the Applicant/Petitioner : Ms. Vasudha Sen, Ms. Ranjana Roy Gawai,  
Mr. Vivek Kumar, Advocates

For the Respondent : Mr. A.S. Chandhiok, Sr. Adv.  
Ms. Manmeet Arora, Ms. Samapika Biswal, Advs.  
Mr. Sharad Rajwanshi, CS

Mr. Nesar Ahmad, PCS

Mr. Rohit Chaudhary, Adv. for all the respondents  
Except R-1

**ORDER**

For Order, see C.P. No.85(ND)/2016.

22.01.2018  
V.Sethi